## GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3172
ANSWERED ON:29.08.2013
NON SUBMISSION OF BALANCE SHEETS
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## Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether many companies have failed to file their Annual Returns/Balance Sheets during the last three years;
- (b) if so, the details thereof;
- (c) whether the Government has initiated any action against these companies;
- (d) if so, the details thereof; and
- (e) the corrective steps taken/being taken by the Government to make the companies file their Annual Returns/ Balance Sheets regularly?

## **Answer**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) (SHRI SACHIN PILOT) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) and (b) Details of companies which did not file Balance Sheets and Annual Returns during last three years are as under:-

No of Companies
Period Balance Sheets Annual Returns
2009-10 194362 193768
2010-11 208087 207438
2011-12 229892 229287

(c) and (d) For non-filing of Balance Sheets and Annual Returns, penal action taken during last three years is as under:

No of Prosecution filed Period Balance Sheets Annual Returns 2010-11 1981 1472 2011-12 3097 3004 2012-13 879 2059

(e) Public notices through print media/ advertisement and reminders through e-mails are sent to stakeholders for timely filing of documents.